

(b) if so, the total number of such freedom fighters whose cases are pending; and

(c) the time by which these pending cases are likely to be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U VENKATESWARLU) : (a) to (c). Allotment of residential accommodation is given only to such freedom fighters as are of all India standing and their case is specifically recommended by the Ministry of Home Affairs for allotment of Government accommodation. Such freedom fighters are considered for allotment of General Pool accommodations provided :

- (1) They do not own a house or flat in their name or in the name of their family members or dependents in Delhi;
- (2) The accommodation is required for bonafide medical treatment of the freedom fighter or his spouse.

In the case of those freedom fighters who are above 70 years of age, the allotment is made for "life-time" and not necessarily on medical grounds.

8 applications have been received for considering allotment under the guidelines which would be made once the formalities such as production of requisite documents, their verification has been done. Hence no time frame can be fixed in this regard.

#### Power Projects in Mizoram

2792. DR. C. SILVERA : Will the PRIME MINISTER be pleased to state :

(a) whether any proposal for setting up private power projects in Mizoram has been received by the Union Government;

(b) if so, the details thereof; and

(c) if not, the steps taken/proposed to be taken by the Union Government to set up power projects in Mizoram?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) No, Sir.

(b) Does not arise.

(c) Government of Mizoram has agreed to hand over the Tuirial HE Project (60 MW) to North Eastern Electric Power Corporation Ltd. for execution in the Central Sector, for which financial assistance from OECF, Japan is envisaged.

[Translation]

#### Vacant Post of SCs and STs

2793. SHRI ASHOK PRADHAN : Will the PRIME MINISTER be pleased to state

(a) whether some posts of various categories reserved for SCs and STs are lying vacant in various departments and undertakings under his Ministry for a considerable time;

(b) if so, the post-wise break-up thereof, till date;

(c) whether the employees of various categories working in departments and undertakings under this Ministry have also been promoted in addition to the new recruitments made on some posts during the last three years;

(d) if so, the yearwise details of the recruitments and promotions made of various posts in various categories during the said period, separately;

(e) whether the recruitment of SCs/STs has been made in accordance with the reservation rules and the SC/ST employees working therein have been promoted in accordance to reservation rules; and

(f) the action being taken by the Ministry of filling up the vacant reserved posts in various categories and for promoting the SC/ST employees in accordance with reservation rules?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b). Yes, Sir. The following categories of posts for SCs & STs are lying vacant.

Ministry	SC	ST
Sr. Scientific Officer-II	5	3
Tech. Asstt.	1	-
Staff Car Driver	1	-
<i>Indian Renewable Energy Development Agency Ltd.</i>		
	SC	ST
General Manager (Management Services)	1	-
Finance Officer	1	-
Asstt. Accounts Officer	1	-

(c) and (d). Yes, Sir. Recruitment and promotion to the following posts have been made during the last three years.

## Ministry

	Dir (Tec)			*PSO			**SSO-I			Other Posts		
	UR	SC	ST	UR	SC	ST	UR	SC	ST	UR	SC	ST
1994	1	-	-	8	-	1	9	1	-	-	1	-
1995	2	-	-	-	1	1	7	1	-	-	-	-
1996	2	-	-	3	-	-	-	-	-	-	-	-

\* Principal Scientific Officer

\*\* Senior Scientific Officer Grade-I

*Indian Renewable Energy Development Agency Ltd.  
(Public Sector Undertaking).*

		SC	ST
1994	Asst. Manager (PMES)	1	-
	Asst. Manager (DCCS)	1	-
	Messenger/Attendant/Farash	-	1
	Manager (PTS)	1	-
1995	Tech. Officer (Solar)	-	1
	AES (DCCS)	-	1
	Librarian (DCCS)	1	-
	Manager (PMES)	-	1
	Asstt Manager (PTS)	1	1
	AES (Solar Div.)	1	-
1996	Executive Trainee (DCCS)	1	-
	ATO (PTS-SH)	-	1
	ATO (DCCS)	-	1
	Asstt. Manager (BD)	-	1
	ATO (SE)	1	-
	Asstt. System Analyst	1	-
	M-A-F (MS)	1	-
	AM (PTS)	-	1
	Asstt. System Analyst	1	-

(e) and (f). Yes, Sir. The recruitment and promotion of SC & ST officers have been made in accordance with the relevant rules. The vacant posts are being filled up as per the prescribed procedure.

[English]

**Demand for Hydrocarbons**

2794. SHRI SANAT KUMAR MANDAL  
SHRI KRISHAN LAL SHARMA :

Will the PRIME MINISTER be pleased to state :

(a) whether the demand for hydrocarbons, as compared to coal, is expected to grow at a rapid pace;

(b) if so, the manner in which the Government are monitoring this sector particularly in the context of the world-wide oil and gas industry undergoing a period of reforms having an important bearing on the Indian industry too;

(c) whether hydrocarbon industry plans to have a global presence and acquire the state of the art

capabilities and build alliances with other firms wherever necessary; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :  
(a) The demand for petroleum products during 1996-97 is estimated at 78.4 MMT. It is expected to grow at 6.9% during the IX Plan.

(b) to (d). With a view to achieve self-sufficiency in refining capacity, the Government has permitted setting up refineries in the Public, Joint and Private sector and expansion of existing refineries. The Government has also offered medium and small sized oil fields to Private/ Foreign parties for the production of crude oil under Production Sharing Contracts.

**Petroleum Refinery**

2795. DR. T. SUBBARAMI REDDY :

SHRI SULTAN SALAHUDDIN OWAISI :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Andhra Pradesh was issued a letter of intent from under Government for setting up of 120,000 BPD (6 million tons) petroleum refinery as 100% exports oriented unit in the State;

(b) whether economic viability of 100% Export Oriented Unit was not established as 75% of the products have to be sold at international price and Refinery Margins World-wide were extremely poor;

(c) if so, whether the request was made to the Ministry to allow Andhra Pradesh convert existing licence to a domestic refinery;

(d) if so, whether this proposal is still pending with the Union Government;

(e) whether the Ministry has considered the proposal; and

(f) if so, by the time by which the approval is likely to be given?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :

(a) to (f). No LOI has been issued to Govt. of Andhra Pradesh. However, LOI have been issued for setting up